

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1523
(TO BE ANSWERED ON 28.07.2021)

PROMOTION OF BUREAUCRATS

1523. SHRI Y. DEVENDRAPPA:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has developed a new comprehensive policy on promotion of bureaucrats;
- (b) if so, the details thereof along with the aims and objectives thereof;
- (c) whether the Government has also reviewed the performance of Government servants and if so, the details thereof; and
- (d) the number of officers who have been compulsorily retired due to non-performance during each of the last three years and the current year?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

- (a): No Sir.
- (b): In view of (a) above, the Question does not arise.
- (c): Review of performance of Government employees is a continuous process and the Central Government has since long been reviewing officials on grounds of performance and integrity.
- (d): As per the updated information/data provided (as on 21.07.2021) by the different Ministries/Departments/Cadre Controlling Authorities (CCAs) on Probity Portal, the total number of officers during the last three years (2018, 2019 and 2020) and the current year (till 30th June 2021) against whom provisions of FR 56(j)/similar provisions have been invoked, are as under:

Category	2018	2019	2020	2021 (till 30 th June)
Group A	19	82	8	2
Group B	4	67	13	1
